

IN THE HIGH COURT OF KERALA AT ERNAKULAM

PRESENT:

THE HONOURABLE MR.JUSTICE C.S. DIAS

FRIDAY, THE 17TH DAY OF APRIL 2020/28TH CHAITHRA, 1942

B.A NO.TMP 51/2020.

O.R No. 3 of 2020 of Hosdurg Forest Range (Kasargod District)

**Petitioners/ Accused 2, 3 & 4**

1. Damodharan A, aged 51 years  
S/o. Appanu Naik Puliyancochi,  
Ranipuram Kasargod District
2. Madhusoodhan A. K, aged 33 years  
S/o. Raghavan Puliyancochi,  
Ranipuram Kasargod District
3. Rajesh,aged 35 years S/o. Narayanan Naik  
Chemban Vayal, Panathady Village  
Kasargod District

By Adv.Rahul Sasi

**Respondents /Complainants**

1. State of Kerala, Rep. by Public Prosecutor  
High Court of Kerala, Ernakulam
2. Range Officer  
Forest Range, Kanhangad

By Public Prosecutor Sri.Amjad Ali

THIS B.A. HAVING BEEN FINALLY HEARD ON 17.04.2020, THE COURT ON THE SAME PASSED THE FOLLOWING:

**C.S.DIAS, J.**

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**B.A No.2139 of 2020**

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**Dated this the 17<sup>th</sup> day of April, 2020.**

**ORDER**

The learned Public Prosecutor seeks time to get instructions.

Post the Bail Application on 21.4.2020.

**C.S.DIAS  
JUDGE**

sks/17.4.2020